

OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR

PUBLIC NOTICE

Applications are invited to recruit (05) Class-III officials on Ad-hoc/Contract basis on fixed monthly emoluments at the rate of Rs. 15,000/- per month, required for weeding, scanning and digitization of record available in Record Rooms of this Sessions Division, as per High Court Rules and Orders. The eligibility to fill up the said post is given as under :

Sr. No	Post	No. of Posts	Qualifications
1	Weeding Clerk on Adhoc/contract basis till the completion of weeding work, whichever is earlier.	05(Five)	Candidates should possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized university and has passed Matriculation examination with Punjabi as one of the subjects.(preference shall be given to the candidates who have possessed knowledge of Judicial Work).

1. The Candidates who will apply for the said post are directed to appear in this office for interview, along with original testimonials, **on 14.05.2018 at 10:00 AM**. No separate letter for interview will be issued. Candidate should mention the name of the post on the envelope of the application.
2. Application should reach in the office of the undersigned by **09.05.2018 at 05: 00 PM**. Applications received after due date shall not be considered.
3. Incomplete applications shall be rejected summarily without any notice.
4. The reservation of the vacancies as per the policy of Punjab Government.
5. The candidates should be between the age of **18 to 37 years as on 01.01.2018**. Relaxation will be given as per instructions of Punjab Govt.
6. The Retiree Official who has experience of Judicial Work and Rules for weeding purpose can also apply for the same.
7. No TA/DA will be paid to the candidates appearing for the interview and no separate information. In case of administrative reasons arising later on, the interview/test for the abovesaid posts can be canceled/postponed, this office will not be responsible.
8. The number of vacancies shown above are tentative and these may be increased or decreased in future due to Administrative exigencies. For any update in this regard, please visit official website of this Sessions Division i.e. <http://ecourts.gov.in/Hoshiarpur/history>

(Sunil Kumar Arora)
District & Sessions Judge,
Hoshiarpur 27/4/18

Endst. No. 1216499 Dated 27/4/18

Copy forwarded for information to :-

1. All the Judicial Officers working in this Sessions Division for affixing the copy of the Public Notice on the notice board of their respective Courts.
2. System Officer of this Office to upload this Public Notice on the official website of this Court.
3. The District Employment Generation and Training Officer, District Employment Exchange, Hoshiarpur for sending the lists of the eligible candidates for the above said posts with contact numbers and complete address on or before 09.05.2018 at 05:00 PM, positively.
4. Daftri of this office to display this notice on the notice board of this Court as well as Public places of Hoshiarpur City.

(Sunil Kumar Arora)
District & Sessions Judge,
Hoshiarpur 27/4/18

1/500 copy received

27/4/18

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